Name of the corporate debtor: Earthcon Universal Infratech Private Limited (In CIRP)

Date of commencement of CIRP: 08.01.2020

List of creditors as on: 06.03.2026

(Issued on 07.03.2026)

List of operational creditors (Government dues)

Sl. No.	Name of creditor			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitte	Amount of claim under verifica	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Employees Provident Fund Organization	Government of India	GD-01	Not Available	11,337	11,337	Operational debt-Government dues	Nil	No	0.000%	Nil	Nil	Nil	Nil	None
2	Greater Noida Industrial Development Authority	Government of Uttar Pradesh	GD-02	Not Available	9,67,46,637	9,67,46,637	Operational debt-Government dues (Lease rentals charges)	Nil	No	0.000%	Nil	Nil	Nil	Nil	None
3	Commercial Tax Department	Government of Uttar Pradesh	GD-03	Not Available	1,20,54,167	1,20,54,167	Operational debt-Government dues	Nil	No	0.000%	Nil	Nil	Nil	Nil	None
4	Income tax department	Government of India	GD-04	09-02-2021	2,52,430	2,52,430	Operational debt-Government dues (TDS)	Nil	No	0.000%	Nil	Nil	Nil	Nil	None
5	Empoyees' State Insurance Corporation	Government of India	GD-05	18-02-2021	2,64,932	2,64,932	Operational debt-Government dues (ESIC)	Nil	No	0.000%	Nil	Nil	Nil	Nil	None
6	Employees Provident Fund Organization	Government of India	GD-06	01-07-2022	2,45,780	2,45,780	Operational debt-Government dues (Interest and damages as per PF act)	Nil	No	0.000%	Nil	Nil	Nil	Nil	None
7	Employees Provident Fund Organization	Government of India	GD-07	02-07-2022	3,17,878	2,52,803	Operational debt-Government dues (PF for the period from 12/2018 to 12/2019)	Nil	No	0.000%	Nil	Nil	Nil	Nil	Claim admitted on provisional basis subject to removal of descripencies communicated vide letter no. EUIPL/029/2022-23 dated 05.07.2022
8	Greater Noida Industrial Development Authority	Government of Uttar Pradesh	GD-08	Not applicable	-	20,06,973	Operational debt-Government dues (Water charges)	Nil	No	0.000%	Nil	Nil	Nil	Nil	Neither intimation of water chagres was given nor claim was filed by GNIDA, inspite of multiple communications. Claim collated by applying best estimate which is subject to further scrutiny.
9	Goods and services department	Government of India	GD-09	27-10-2025	22,10,51,276	1	Operational debt-Government dues (Water charges)	Nil	No	0.000%	Nil	Nil	Nil	Nil	Rs. 13.12 crores related to tax period 2017-18 for which a writ was filed by the CD which was partly allowed and a revision in the order was also sought which is pending before Hon'ble High Court of Allahabad, the CD may file appeal against the order passed by GST department. Rs. 89.77 crores related to tax period 2018-19 for which appeals were filed by CD which are pending for adjudication. Hence, the claim collated at notional value.
	Total				**33,09,44,437**	**11,18,35,060**									